

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 299/14	TP 8/17	Hearing	433(e) / 433(f)	Gerdau Steel India Ltd. Vs Porus Equipment Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
①	Hari Praemod. M.S.	Petitioner	<i>Hari Praemod. M.S.</i>
②	Rishika Shewath	operational creditor	<i>Rishika Shewath</i>
③	Navasimhan Sangath Ph: 49331800	— " —	<i>Navasimhan Sangath</i>

**ORDER**

Counsel for Petitioner is present. He undertake to <sup>issue</sup> take demand notice to the Corporate Debtor in compliance of the objections raised by the Registry. List it on 20/10/2017.

*Dr. Ashok Kumar Mishra*  
Member (T)

*Shri Ratakonda Murali*  
Member (J)